

PARCEL SERVICE BETWEEN INDIA AND CHINA

*2320. **Shri A. K. Gopalan**: Will the Minister of Communications be pleased to state:

(a) whether parcel service exists between India and China; and

(b) whether there are proposals for opening this service in the near future?

The Deputy Minister of Communications (**Shri Raj Bahadur**): (a) No. It is temporarily under suspension.

(b) Alternative routes are being explored and as soon as one can be found, the service would be resumed.

TECHNICAL INLAND WATER TRANSPORT EXPERTS

*2321. **Shri Telkikar**: Will the Minister of Transport be pleased to state:

(a) whether the team of three Technical Inland Water Transport Experts have submitted any report of their tour and any draft scheme;

(b) if the answer to part (a) above be in the affirmative, what are their recommendations; and

(c) whether a copy of the report and the scheme will be laid on the Table?

The Minister of Railways and Transport (**Shri L. B. Shastri**): (a) (b). The attention of the Member is invited to my reply to question No. 1954 given on the 22nd July, 1952.

(c) Copies of the report, when finalised, will be placed in the Library of the House.

SUGAR EXPORT

*2322. **Shri L. N. Mishra**: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have some proposals for stimulating exports of Indian sugar;

(b) if so, what are those proposals;

(c) when and how those proposals are to be implemented; and

(d) what is the quantity of sugar to be exported in the year 1952-53?

The Parliamentary Secretary to the Prime Minister (**Shri Satish Chandra**): (a) to (d). Government have already announced that they would allow the export by traders and manufacturers of 50,000 tons of sugar during the current season. Government also are conducting negotiations from time to time for export of some sugar on a Government-to-Government basis. Details of such negotiations cannot be divulged before they are finalised.

TUNG CULTIVATION IN ASSAM

*2323. **Shri K. P. Tripathi**: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Expert Committee on Tung cultivation has reported that the oil should be extracted near about the place where it is cultivated;

(b) whether it has recommended that Tung can be cultivated in the Tea Gardens of Assam;

(c) whether Tung is cultivated in Assam; and

(d) whether Government are going to set up oil extraction plant in Assam?

The Parliamentary Secretary to the Prime Minister (**Shri Satish Chandra**): (a) No Expert Committee on Tung cultivation was set up by the Government of India. But a Special Officer was appointed by the Indian Central Oilseeds Committee to examine the possibilities of development of Tung in India, and he has stated in his report that with the expansion of area under Tung in India, many factories equipped with modern machinery shall have to be set up to process Tung fruits locally in each production centre.

(b) Tung is already being cultivated in some tea gardens in Assam and the Special Officer has recommended extension of cultivation in tea gardens.

(c) Yes.

(d) No.

EDUCATIONAL EXPANSION TRUST (TEHRI-GARHWAL)

*2323-A. **Shrimati Kamalendu Mati Shah**: Will the Minister of States be pleased to state:

(a) whether it is a fact that the State of Tehri-Garhwal, before its merger, had created a trust called the Tehri-Garhwal Educational Expansion Trust to help students of the State in getting educational facilities such as scholarships;

(b) whether it was agreed at the time of the merger between the Government of India and His Highness the Maharaja of Tehri-Garhwal that the Government accept the responsibility of maintaining the trust and utilising its money for the purpose for which it was intended; and

(c) what action, if any, has been taken by Government to implement this agreement?

The Minister of Home Affairs and States (**Dr. Katju**): (a) to (c). Information is being collected from the Government of Uttar Pradesh and will be laid on the Table of the House.